

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 176 OF 2017

Dated: 1st May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

UJVN Ltd., Dehradun

.... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

We have heard Mr. Buddy A. Ranganadhan, learned counsel for the Respondent No. 1 for sometime.

As agreed by learned counsel for the parties, list the matter for further hearing on **27.05.2019.**

**(S. D. Dubey)
Technical Member**

Js/kt

**(Justice Manjula Chellur)
Chairperson**